

## HONEY (GRADING AND MARKING) RULES, 1970

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## HONEY (GRADING AND MARKING) RULES, 1970

### HONEY (GRADING AND MARKING) RULES, 1970

#### **1. Short title and application :-**

- (1) These rules may be called the Honey (Grading and Marking) Rules, 1970.
- (2) They shall apply to honey produced in India.

#### **2. Grade designations :-**

The grade designations to indicate the quality of honey shall be as set out in column 1 of Schedule I.

#### **3. Definition of quality :-**

The quality of honey as indicated by the grade designations shall be as set out against each designation in columns 2 to 10 of Schedule I.

#### **4. Grade designation mark :-**

- (1) The grade designation mark shall consist of a label, banderol or lid.
- (2) The grade designation mark in the form of a label or banderol shall conform to the design set out in Schedule II.
- (3) The grade designation mark in the form of lids shall be a design approved by the Agricultural Marketing Adviser to the Government of India carrying the word 'AGMARK', the grade of the honey and the number of the Certificate of Authorisation issued to the party under the General (Grading and Marking) Rules, 1937.

#### Comment

The rule provides for the mark to consist of a label banderol or lid etc. to the approved design as per Schedule II.

#### **5. Method of packing :-**

- (1) The honey shall be packed in clean glass containers (preferably wide-mouthed) or china ware or new, clean and lacquered cans or tins or wax-impregnated paper cartons.
- (2) All containers shall be securely closed and sealed in a manner approved by the Agricultural Marketing Adviser to the Government of India.
- (3) The net weight of honey in a package shall be 100 gm., 250 gm., 1 Kg., 10 Kg" and 25 Kg. Special permission of the Agricultural Marketing Adviser to the Government of India shall be necessary for packing in any other type or size of packing.

#### **6. Method of marking :-**

- (1) A grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser to the Government of India.
- (2) In addition to the grade designation mark, the following particulars shall be clearly marked on the container in a manner directed by the Agricultural Marketing Adviser to the Government of India, namely:
  - (a) Name of the packer;
  - (b) Lot number to which honey pertains;
  - (c) Date and Place of packing;

- (d) Net weight;
- (e) Date of expiry.

**7. Special conditions for issue of certificate of authorisation :-**

In addition to the conditions specified in rule 4 of the General (Grading and Marking) Rules, 1937, the conditions set out in Schedule III shall be the conditions of every Certificate of Authorisation issued for the purpose of these rules.

**8. Repeal and saving :-**

The Honey (Grading and Marking) Rules, 1957, and hereby repealed without prejudice to the previous operation of the said rules of anything duly done or suffered thereunder.

**SCHEDULE 1**

**SCHEDULE 1**

(See rule 2 and rule 3) Grade designation and definition of quality for honey
Colour \ Specific \ Sucrose per Ash per \ Moisture \ Total redu- \ Fructose \ Acidity cal- Designation \ \ gravity at cent (max.) cent \ per ce (max.) \ per cent \ ratio (min) \ mic acid per \ \ (min.) \ \ \ (min.) \ \ \ cent (max.)
6 \ 7 \ 8 \ 9 \ 10
\It shall be the well-ripened nat- The colour shall be \1.40 \5 0.5 \ 20 \ 6.5 \ 1.00 \ 0.2 \ ural product produced by dom- uniform througl \ \ \ shall have been extracted with from light to dark \ \ \ \ \ \ \ the help of a machine. It shall brown. \ \ \ \ \ \ \ be free from objection fermentation and smoke. \ \ \ \ \ \ \ It shall have been strained clear \ \ \ \ \ \ \ through a double thickness of \ \ \ \ \ \ \ cheese cloth a \It shall be the natural well ripe- Do. \ 1.40 5 0.5 \ 22 \ 65 \ 0.90 \ 0.2 \ ned product produced by honey \ \ \ \ \ \ \ bees. It shall be fre over-heating, fermentation \ \ \ \ \ \ \ or smoke. It shall have been \ \ \ \ \ \ \ strained clear through a double \ \ \ \ \ \ \ thicknesss of c It shall be the natural well- \ The colour shall be \1.35 5 \ 0.5 \ 25 \ 65 \ 0.90 \ 0.2 ripened product obtained from uniform throughout a objectionable flav-our or aroma due dark brown. to overheting fermentation or smoke. It shall be free from suspen-ded matter. \ \ \ \ \ \ \
NOTE : 1. The honey shall be homogeneous before analysis. If granulated, it should be warmed and maintained at about 60Z C until the c and invert sugars shall be tested by performance of (i) Fiches' test and (ii) Aniline. Chloride test. If both these test show a positive reacti

**SCHEDULE 2**

**SCHEDULE 2**

(See rule 4) Grade designation mark (label and banderol) for honey .
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**SCHEDULE 3**

**SCHEDULE 3**

(See rule 7) Special conditions of certificate of authorisation 1. The honey to be graded shall be the natural product and shall be extracted hygienically. 2. The premises where honey is extracted and packed shall be clean and hygienic. 3. All workers shall be clean and free from contagious diseases. 4. An authorised packer shall make such arrangements for getting honey tested as may be prescribed by the Agricultural Marketing Adviser to the Government of India. 5. Duplicate samples from each lot of honey shall be forwarded to the Regional Agmark Laboratory or to such other laboratory as may be notified by the Agricultural Marketing Adviser to the Government of India from time to time shall be strictly observed.
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